

**In the National Company Law Tribunal, New Delhi**  
**Registrar**

**CP No. 171/2015**

**SECTION OF THE COMPANIES ACT: 391 & 394**

**In the matter of:**

**M/s. Priyadrshani Institute for information Technology Pvt. Ltd.**

..... **Petitioner**

**Order deliver on 28.09.2017**

**Coram: Shiv Ram Bairwa, Registrar**

For the Petitioner (s) : Shri Nasim Anwar, Advocate

For Regional Director : Shri Manish Raj, Company Prosecutor

**ORDER**

The advocate for the petitioner brought the compliance affidavit but on observation it is found that the documents annexed to the affidavit were not as per the order dated 3.8.2016 of Hon'ble High Court of Delhi, therefore, the documents returned to the advocate. The advocate for the petitioner requested one week time to file the compliance of the order.

List the matter on 05.10.2017.

  
**(Shiv Ram Bairwa)**  
**Registrar**